Separate Paging is given to this Part in order that it may be filed as a separate compilation

(सी पी वी प्रभाग)

प्रधिकूल

नई दिल्ली, 20 मार्च, 1991

सा. का. नि. 275 (अ)——पापटों प्रशिक्षन, 1967 (1967 का 19) 3 जनवरी 24 तक प्रसारण करने का प्रयोग करके हुए केंद्रीय सरकार पापटों प्रशिक्षन, 1980 में और संयोजन के लिए निम्नलिखित नियम बनाई है, अर्थातः—

1. (i) नेत्रावण पापटों (प्रत्येक संयोजन) नियम, 1991 कहे जाएंगे।

1318 GI/91  (1)
MINISTRY OF EXTERNAL AFFAIRS  
(CPV Division)  
NOTIFICATION  

New Delhi, the 20th March, 1991  

G.S.R. 275 (E).—In exercise of the powers conferred by section 24 of the Passports Act 1967 (15 of 1967) the Central Government hereby makes the following rules further to amend the Passports Rules 1980 namely :-

1. (1) These rules may be called the Passports (Second Amendment) Rules 1991.
(ii) They shall come into force on the date of their publication in the official gazette.

2. In Schedule I, to the Passport Rules, 1980, in serial number 18 for clause (e) and the entries relating thereto, the following clause and entries shall be substituted, namely:

"(e) Assistant Secretary (Passports) Union territory of Andaman and Nicobar Administration, Andaman and Nicobar islands:

[No. V. IV|551|67|88|No. C. P. O.|3|91]

PIARE LALL. Dy Secy. (PVA)

Note. Principal rules published vide notification No. GSR 691(E) dated 11th December, 1980 Gazette of 1980 (Extraordinary) part II Section 3 Sub Section (i) Subsequently amended by:

(1) Notification No. GSR 50 (E). dated 7-2-81.
(2) Notification No. GSR 469 (E), dated 2-6-82.
(3) Notification No. GSR 325 (E), dated 12-4-83.
(4) Notification No. GSR 494 (E), dated 16-6-83.
(5) Notification No. GSR 345 (E), dated 29-3-85.
(6) Notification No. GSR 860 (E), dated 1-11-85.
(7) Notification No. GSI 857 (E), dated 15-10-87.
(9) Notification No. GSR 1155 (E), dated 8-12-88.
(10) Notification No. GSR 622 (E), dated 27-6-90.
(11) Notification No. GSR 653 (E), dated 20-7-90.
(12) Notification Yet to be published in the Gazette(II).
(ii) They shall come into force on the date of their publication in the official gazette.

2. In Schedule I, to the Passport Rules, 1980, in serial number 18 for clause (e) and the entries relating thereto, the following clause and entries shall be substituted, namely:

"(e) Assistant Secretary (Passports) Union territory of Andaman and Nicobar Administration, Andaman and Nicobar islands:

[No. V. IV|551|67|88|No. C P. O.|8|91]

PIARE LALL, Dy Secy. (PVA)"

Note. Principal rules published vide notification No. GSR 69 (E) dated 11th December, 1980 Gazette of 1980 (Extraordinary) part II Section 3 Sub Section (i) Subsequently amended by:

(1) Notification No. GSR 50 (E), dated 7-2-81.
(2) Notification No. GSR 469 (E), dated 2-6-82.
(3) Notification No. GSR 325 (E), dated 12-1-85.
(4) Notification No. GSR 491 (E), dated 16-6-83.
(5) Notification No. GSR 345 (E), dated 29-3-85.
(6) Notification No. GSR 860 (E), dated 1-11-85.
(7) Notification No. GSI 857 (E), dated 15-10-87.
(9) Notification No. GSR 1155 (E), dated 8-12-88.
(10) Notification No. GSR 622 (E), dated 27-6-90.
(11) Notification No. GSR 653 (E), dated 20-7-90.
(12) Notification Yet to be published in the Gazette(3).